**Annexure-6**

**P.L. Industries Private Limited**

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.**

**Date of Commencement of CIRP: 12-01-2024; List of Creditors is Pursuant to claims received and updated as on 17-05-2024**

**List of operational creditors (Employees)**

***(Amount in Rs.)***

| | | | Details of claim received | | Details of claim admitted | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of the authorised representative | Name of employees | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party | % of voting share in COC, if applicable | Amount of contingent claim | Amount of any Mutual dues, that may be set off | Amount of claims under verification | Amount of claims not admitted | Remarks , if any |
| | | | | | | | | | | | | | |
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